

[Sh. Nirmal Kanti Chatterjee]

for one month, no 377 for one month and no unutilised business for three months.

Secondly, the difficulty is there are ten committees or something like that proposed. That excludes many Members of the House. We suggested also that the number of Committees be increased so that every single Member is on one committee or the other.

I have already made a positive suggestion that instead of adjourning the House for a month, let the morning of every day sitting be taken for the plenary session and the afternoon be devoted to the sittings of the Standing Committee so that questions can be asked, 377 can be taken up. Otherwise, the total number of the sittings in a year would be seriously curtailed.

My submission is that all Members who are present today be given a chance to make proposals to the Rules Committee till the beginning of the next Session because the rule is if in any one month, no objection takes place, this is taken to be granted and accepted. So, I suggest that till the first week of the next Session, permission be given that objections and amendments can be submitted to the Rules Committee.

SHRI PREM DHUMAL (Hamirpur): I fully support this proposal.

MR. DEPUTY SPEAKER: Members can send their suggestions.

SHRI PREM DHUMAL: This should be accepted by the Government.

SHRI RANGARAJAN KUMAR-MANGALAM: First of all, there is no such procedure that is being adopted. Here I would only like to submit that they have one month time under the Rules. They are clear in their mind what it is. Members who are

interested to place their points of view may put them within a month. We can always take up in the Rules Committee. There is no problem. Many of the suggestions can be investigated. You give your objections.

MR. DEPUTY SPEAKER: There is a specific provision in the rules also.

"The recommendations of the Rules Committee shall be laid on the Table."

14.23 hrs

ESTIMATES COMMITTEE

Nineteenth and Twentieth Reports

[English]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): Sir, I beg to present the following Reports (Hindi and English versions) of the Estimates Committee:-

- (i) Nineteenth Report on the Ministry of Defence—defence Force Levels, Manpower, Management and Policy and Minutes of the sittings of the Committee relating thereto.
- (ii) Twentieth Report on Action Taken by Government on the recommendations contained in the Twelfth Report of Estimates Committee (Ninth Lok Sabha) on the Ministry of Industry (Department of Industrial Development) Sickness in Heavy Engineering Industry.